NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB)No. 473/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M.

Name	of the Company	Trilok Infracon (India) Pv	t LtdVs- Forbesgunj Food P	rocessing Pvt Ltd.
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

GARTHAKAMALSEN IRP Kuldip Mallih Adn Petition

Petition Ch 20/12/2017

ORDER

Ld. IRP and the Ld. Counsel for the operational creditor are present.

Ld. IRP has filed the progress report, which may be taken on record.

List it on 16/01/2018 for further consideration.

(Jinan K.R.)

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Member (J)